

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

As per notings on
OA. 61/2000

M.A. 1018/2001 - Counter
to M.A. not filed.

DS
1.2.02

Borah

15. 02. 01. 02

As per order dated 02.01.02. passed in
OA. 61/00 matter is adjourned to
04.02.02 for consideration of MA.

vic-chairman.
2/1

16. 04.02.02.

adjourned to 07.03.02 with
OA 61/w for consideration of MA 1018/01.
Counter to MA, is filed in the
meantime.

vic-chairman
MA/2
Member (J).

17. ORDER DT.07.03.2002

As per the order passed in OA No.
61/2000 in separate sheet attached to the
record, the OA is disposed of MA No.1018/2001
is disposed of as not being pressed.

Member (Judicial)

6.3.02

BS